

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

Petition No. 120/2011

Sub: Maintaining grid security of the Southern Regional Grid by curbing overdrawal and effecting proper load management by TNEB.

Date of hearing : 12.5.2011

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner : Southern Regional Load Despatch Centre,
Bangalore

Respondents : Chairman, Tamil Nadu Electricity Board, Chennai
and Others

Parties present : Shri V. Suresh, SRLDC
Shri V.K.Jain, TNTCL

This petition has been filed by Southern Regional Load Despatch Centre on account of heavy overdrawal by TNEB, putting the operation of Southern Grid in jeopardy.

2. The representative of the Tamil Nadu Transmission Corporation Ltd. (TNTCL) informed that the counting of votes of the general election of Legislative Assembly is scheduled on 13.5.2011. The Election Commission of India had directed to TNTCL to make necessary arrangements to provide uninterrupted power supply throughout the State prior to and during the counting of votes. Therefore, presence of the Chairman and other Senior officials is required during that period. The representative of TNTCL requested for adjournment of the petition by three weeks.

3. The Commission allowed the request of the representative of the TNTCL.

4. The Commission directed to admit the petition and issue notice to all respondent for hearing of the petition on 9.6.2011.

Sd/-
(T.Rout)
Joint Chief (Law)